

Government of Jammu and Kashmir
Revenue Department,
Civil Secretariat, Jammu/Srinagar.

Notification

Srinagar, the 13th August, 2021

S.O 276.- In exercise of the powers conferred by section 78 of the Registration Act, 1908 and in partial modification of notification S.O 243 of 2020 dated 04.08.2020, the Government hereby directs that in the table appended to the said notification, after Category V, the following shall be added as Category VI; namely:-

CATEGORY VI:	
For documents/ instruments related to land transactions in respect of new as well as existing industrial Units undertaking substantial expansion in Government Industrial Estates including Lease/ Mortgage deeds executed by the Industrial Units under Jammu and Kashmir Industrial Policy 2021-30 notified by the Government vide No. 117-IND of 2021 dated 19th April, 2021.	NIL/-

By order of the Government of Jammu and Kashmir.

Sd/-
(Shaleen Kabra) IAS
Principal Secretary to Government
Dated: - 13.08.2021.

No: REV-LAJK/3/2021

Copy to the:-

1. Ld. Advocate General, J&K.
2. All Financial Commissioners J&K.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, Prithvi Raj Road, New Delhi.
6. Principal Secretary to the Lieutenant Governor, J&K.
7. All Commissioner/Secretaries to the Government.
8. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
9. Chief Electoral Officer, J&K.
10. Divisional Commissioner, Jammu / Kashmir.
11. Principal Secretary to the Chief Justice of J&K High Court.
12. Chairperson J&K Special Tribunal.
13. Secretary, Department of Law, Justice & Parliamentary Affairs.
14. Inspector General of Registration, J&K.
15. All Heads of the Departments/Managing Directors.
16. All Deputy Commissioners of UT J&K.
17. Commissioner Survey & Land Records J&K.
18. Director Information and Public Relations, J&K.
19. Vice Chairman JDA/SDA/LAWDA.
20. Director, Archives, Archaeology & Museums, J&K.
21. OSD to Advisor (B) to Hon'ble Lieutenant Governor
22. General Manager, Government Press Jammu/Srinagar.
23. Pvt. Secretary to Chief Secretary, J&K.
24. Private Secretary to Principal Secretary to Government Revenue Department.
25. Incharge website, Revenue Department/GAD/FCR.


(Surjeet Singh)

Under Secretary to the Government